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Item No.01 Court No. 1

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI

Original Application No.834/2018

Vedprakash Applicant(s)

Versus

State of Haryana Respondent(s)

Date of hearing: 01.07.2019

CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON

HON'BLE MR. JUSTICE S.P. WANGDI, JUDICIAL MEMBER

HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER

HON'BLE DR. NAGIN NANDA, EXPERT MEMBER

For Applicant(s):

For Respondent (s): Mr. Rahul Khurana, Advocate with Mr. Ranbir

Singh, Scientist B, HSPCB

ORDER

1. The issue for consideration is handling of the accumulated fly ash at the units of M/s NTPC Aravali Power Co. (P) Ltd. and M/s Jhajjar Power Ltd. (CLP India) in District Jhajjar. According to the complaint, huge amount of fly ash is generated and accumulated causing air pollution which results in diseases to the inhabitants. Complainant has alleged that he is suffering from TB as per the report of the Civil Hospital, Jhajjar.

 Vide order dated 18.12.2018, a report on factual aspect was sought from the Haryana State Pollution Control Board (HSPCB).
 Accordingly, report has been submitted vide email dated 27.06.2019
 by Regional Officer, HSPCB, Bahadurgarh showing huge amount of

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fly ash accumulated at the units of M/s NTPC Aravali Power Co. (P) Ltd. as well as M/s Jhajjar Power Ltd. (CLP India), District Jhajjar. The report also mentions action plan for disposal of such fly ash.

- 3. Having regard to the potential of air pollution in hazard to public health on account of inadequate measures in handling and disposal of fly ash, we find it necessary to seek following reports:
 - i. Report from M/s NTPC Aravali Power Co. (P) Ltd. and M/s Jhajjar Power Ltd. (CLP India) about the current status of the fly ash disposal and management and action plan along with timelines within one month from today. The report may be furnished through the HSPCB within one month by email at judicial-ngt@gov.in.
 - ii. Report from the Chief Medical Officer, Jhajjar District about the health impact study of the fly ash in the area in question within one month by email at judicial-ngt@gov.in.
 - monitoring in respect of M/s NTPC Aravali Power Co. (P) Ltd. and M/s Jhajjar Power Ltd. (CLP India) within one month by email at judicial-ngt@gov.in.
- A copy of this order be sent to M/s NTPC Aravali Power Co. (P) Ltd.,
 M/s Jhajjar Power Ltd. (CLP India) and CMO, Jhajjar District.

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List the matter for further consideration on 11.09.2019.

Adarsh Kumar Goel, CP

S.P. Wangdi, JM

K. Ramakrishnan, JM

Dr. Nagin Nanda, EM

July 01, 2019 Original Application No.834/2018 AK